

जासूसी करने वाले सरकारी कर्मचारियों की गिरफ्तारी

26. श्री म० ला० द्विवेदी :
श्री स० चं० सामन्त :
श्री हुकनचन्द कछवाय :
श्री पाराशर :

क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) प्रतिरक्षा सम्बन्धी भेदों को प्रकट करने अथवा गुप्त रूप से प्रतिरक्षा सम्बन्धी सूचना देने अथवा ऐसे ही कार्य करने के मामलों में जिनसे भारत की सुरक्षा खतरे में पड़ सकती है केन्द्रीय तथा राज्य सरकारों के कितने कर्मचारियों को गिरफ्तार किया गया है; और

(ख) उनके विरुद्ध क्या कार्यवाही की जा रही है ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री ल० ना० मिश्र) : (क) और (ख) पिछले पांच वर्षों के बारे में सूचना एकत्रित की जा रही है और यथा समय सदन के सभा-पटल पर रख दी जायगी ।

Residuary Rehabilitation Problem

27. Shri B. K. Das: Will the Minister of Rehabilitation be pleased to state:

(a) how many schemes pertaining to the residuary problem of rehabilitation of displaced persons from East Pakistan are now pending for sanction;

(b) the total amount involved in these schemes as grant as well as loan; and

(c) whether schemes are still to be submitted by the Government of West Bengal to cover the entire committed amount for the purpose?

The Minister of Rehabilitation (Shri Tyagi): (a) 27 schemes are pending for sanction with Central Government.

(b) The amount involved in the schemes pending with the Government of India is Rs. 64.55 lakhs as Loan and Rs. 219.27 lakhs as Grant.

(c) Yes, Sir.

Goonda Menace in Delhi

28. Shri Marandi:
Shri Utiya:
Shri Yashpal Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that goonda menace is on the increase in the capital; and

(b) if so, the steps taken by Government to curb the activities of the goondas?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) No, Sir.

(b) Apart from the normal surveillance and patrolling which the police undertake to keep bad characters in check, action is also taken against them under the substantive and preventive provisions of law. Provisions of certain Sections of the Bombay Police Act, 1961 have also been extended to the Union Territory of Delhi in order to control the activities of anti-social elements.

Preservation of Historical Monuments in Delhi

29. Shri Marandi:
Shri Utiya:
Shri Yashpal Singh:

Will the Minister of Education be pleased to state:

(a) the steps taken by Government for the preservation of the historical monuments in Delhi; and

(b) the amount spent annually for the upkeep of these monuments?